

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.9
C.P.(IB)/131(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

HCC Concessions Ltd

V/s

Sadbhav Infrastructure Projects Ltd

.....Applicant

.....Respondent

Order delivered on: 14/02/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)

Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Salil M Thakore, Ld. Adv.

For the Respondent : Ms. Pragati Bansal, Ld. Adv.

ORDER

The pleadings are complete. The matter stands adjourned for further consideration on 18.04.2023.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)

Rajeev